

FORM G
INVITATION FOR EXPRESSION OF INTEREST (“EOI”) FOR
M/S SHREE MAHESHWAR HYDEL POWER CORPORATION LIMITED OPERATING IN
HYDRO POWER PROJECT AT MANDALESHWAR, MADHYA PRADESH
(Under sub regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Shree Maheshwar Hydel Power Corporation Limited PAN NO. AABCS4176P CIN: U40101MP1993PLC007667
2.	Address of the registered office	Abhayanchal Parisar, Post-Mandaleshwar, Madhya Pradesh- 451221
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Abhayanchal Parisar, Post-Mandaleshwar, Madhya Pradesh- 451221
5.	Installed capacity of main products/ services	Capacity: 10 Turbines of 40 MW each Installed: 3 Turbines of 40 MW each
6.	Quantity and value of main products/ services sold in last financial year	Commercial operations of project are yet to commence.
7.	Number of employees/ workmen	Yet to be ascertained.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	URL: https://drive.google.com/drive/folders/176pN5X8sY_2y90NVV2RxV6CURB7iaH7r?usp=drive_link List of Creditor: https://ibbi.gov.in/uploads/claims/generate/CLAIMS1722504026_18219.pdf
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	URL: https://drive.google.com/drive/folders/1qv5-reIQ9Gh7Tc867yvHNoqwelh7YVp0?usp=drive_link
10.	Last date for receipt of expression of interest	Upto 13-10-2025
11.	Date of issue of provisional list of prospective resolution applicants	Upto 23-10-2025
12.	Last date for submission of objections to provisional list	Upto 28-10-2025
13.	Date of issue of final list of prospective resolution applicants	Upto 07-11-2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Upto 12-11-2025
15.	Last date for submission of resolution plans	Upto 12-12-2025
16.	Process email id to submit Expression of Interest	cirp.shreemaheshwar@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Not Applicable

() The operations of the Corporate Debtor were at stand-still as on the Insolvency Commencement Date.*

Note: The Invitation for Expression of Interest dated 27.01.2023, 13.12.2023 and 13.06.2024 has been modified with the consent of the Committee of Creditor of SMHPCL pursuant to regulation 36A(4A) of CIRP Regulation.

Date: 28-09-2025

Place: New Delhi

**For VRSA Insolvency Professionals LLP
Resolution Professional-M/s Shree Maheshwar Hydel Power Corporation Limited (undergoing
CIRP)**



CMA Vijender Sharma

IBBI Registration No.: IBBI/IPE-0013/IPA-3/2022-23/50003

Address: Building No. 11, 03rd Floor, Hargovind Enclave, Vikas Marg, Delhi-110092.

Registered E-mail ID: vijender@vsa.net.in

Process Mail Id: cirp.shreemaheshwar@gmail.com

AFA valid upto 31.12.2025